THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA: MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION Dated, Guwahati, the 05.02.2013

NO.HC.XI-16/2012/17/RC # # # The Hon'ble Gauhati High Court has been pleased to declare 06.02.2013 as a paid holiday for those Officers and Staff of the Principal Seat of the Gauhati High Court who are registered voters, eligible to vote in the Panchayat Elections to be held on 06.02.2013.

> By order, Sd/- M.K. Bhattacharjee I/C REGISTRAR GENERAL

Memo No.HC.XI-16/2012/18-37/RC Dated, Guwahati, the 5th February, 2013

Copy (
4	The Secretary General, Supreme Court of India, New Delhi.
1.	The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2.	The L.R. & Secretary to the Gov. of Assamption of The L.R. & Secretary to the Gov. of The L.R. & Secretary to
	The I/C Registrar (vignance) OSD (rightm.) Registrar (vignance)
	High Court, Guwahati.
	The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati
	High Court, Guwahati.
	The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Shillong Bench,
	Shillong, Imphal Bench, Imphal/ Agartala Bench, Agartala/ Aizawl Bench,
	e Marie de la Propieta de la compansión de
6	The Joint Registrar, (), Gauhati High Court, Guwahati.
7	The Joint Registrar, (), Gauhati High Court, Guwahati. The Deputy Registrar, (), Gauhati High Court, Guwahati. The Deputy Registrar, (), Gauhati High Court, Guwahati.
/. Q	The Deputy Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
0.	The Director, Law Research Institute, Gauhati High Court, Guwahati.
9.	The Librarian -cum- Research Officer, Gauhati High Court, Guwahati.
10	. The Asstt. Registrar, (), Gauhati High Court, Guwahati.
11	. The Asstt. Registrar,
12	The Decial Officer, I ranslation wing, Gaunati Fight Court, Gaunati
13	. The P.S. to Hou ble the Mis / Miss desire
	High Court, Guwahati.
14	High Court, Guwahati. The Superintendent, (), Gauhati High Court, Guwahati.
15	The Cretome Analyst (2911)911 HIPN COURT STUMANAU.
	We have recognized to unload the notification in the High Court website.
16	The Deputy Director Printing & Stationery, Assam Govi. Press, Guwanau. He
	is requested to publish the notification in the Assam Gazette and forward a copy
	of the same to this Registry.
41	7. The Court Officer (I/II), Gauhati High Court, Guwahati.
1	8. The Chief Security Officer, Gauhati High Court, Guwahati.
18	9. The C.A. to the I/C Registrar General, Gauhati High Court, Guwahati.
E	9. The C.A. to the I/C Registral General, Guanna Constant
20	0. The High Court Notice Board.

I/C REGIST